THE MINISTER OF EDUCATION AND HEALTH AND SOCIAL WELFARE (SHRI B. SHANKARANAND): (a) No, Sir.

Written Answers

(b) and (c). Do not arise.

Scheme to Train cooks by the Food and **Nutrition Board**

*13. DR. (SHRIMATI) NAJMA HEPTULLA:

DR. RAFIQ ZAKARIA:

Will the Minister of AGRICULTURE be pleased to state:

- (a) whether :.he Food and Nutrition Board has evolved any Scheme to train persons in cooking nutritious and hygienic food for mass consumption at marriages and other social functions; and
- (b) whether the foodcraft courses are also being devised to cater to the needs of the average urbanite?

THE MINISTER OF AGRICULTURE AND RECONSTRUCTION BIRENDRA SINGH): (a) and (b). The Government of India, in consultation with the State Govern-; have sat up four Institutes of Hotel Management, Catering and Ltion at Delhi, Bombay, Madras and Calcutta and a number of Food-craft Institutes in different parts of the country for professional training in Hotel Management, General Management and Catering Technology and in related specific fields. Training in the craft cf Cookery is an important part of the curriculum. The persons so trained are equipped to hygipnically handle bulk cooking in hotels, restaurants, airlines and railway catering, industrial canteens and institutional feeding programmes. They are also competent to handle mass cooking at marriages and other social functions.

Demand of Delhi School Teachers

*14. SHRI LAL K. ADVANI: SHRI JAGDISH PRASAD MATHUR:

> SHRI SUNDER SINGH BHAN-DARI:

Will the Minister of EDUCATION be pleased to state:

- (a) whether it is a fact that the hav_e Delhi School teachers recently submitted their demands to Govern ment; and
- (b) if so, what action Government have taken or propose to take thereon and by when their demands are likely to be met?

THE MINISTER OF EDUCATION AND HEALTH AND SOCIAL WELFARE (SHRI 3. SHANKARANAND): (a) and (b). The Joint Council of Delhi Teachers Organisation submitted a memorandum recently to the Delhi Administration regarding strike period being adjusted against vacation. They had also submitted a memorandum in 1979.

Their demands are under consideration of the Government.

भारतीय खास नियम द्वारा ठेके के बर धार पर लगावें गवे व्यक्तियों हा स्वायी रूप से खपाया STIPLE

> ²15. श्री नमानाट शास्त्र : धीयती समस्तीत कीर:

तया इ.चि मंत्री यह बनाने की इ.चा मरेंगे कि:

- (या) भारतीय खाद्य निगम में इलाई, इतराई, छनीलगाई और सोलने के लिये कितने मजदर गाम करते हैं :
- (छ) उनमें से फितने स्नावी है, किततों को विभाग द्वारा भगतान किया